

**India-U.S.A. Cargo Service**

112. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the progress made so far with regard to the floating of a new shipping company for operating a cargo service between India and U.S.A.?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): A new shipping company, known as Indian Overseas Shipping Company Limited, has been incorporated on the 9th November, 1957 for operating a cargo service between India and U.S.A. The company have been granted permission by Government to issue capital to the extent of Rs. 150 lakhs. So far as is known, the company have not yet acquired a ship.

**Telegraph Enquiry Committee**

113. { **Shri D. C. Sharma:**  
**Shri Sanganna:**  
**Shri S. M. Banerjee:**  
**Shri Tangamani:**  
**Shri Bhakti Darshan:**  
**Shri S. C. Samanta:**  
**Sardar Iqbal Singh:**  
**Shri Ram Krishan:**

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 54 on the 12th February, 1958 and state:

(a) whether the Telegraph Enquiry Committee has since submitted its report;

(b) if so, what are its recommendations; and

(c) the decisions taken thereon?

The Minister of Transport and Communications (**Shri S. K. Patil**): (a) No. It is expected to be submitted by 31st August, 1958.

(b) and (c). Do not arise in view of reply to (a) above.

**Railway Officials' Delegation to Japan**

114. { **Shri D. C. Sharma:**  
**Shri Bihkul Mishra:**  
**Shri Daljit Singh**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the invitation of the Japanese National Railway, a delegation of Railway officials visited Japan in May, 1958 to study the railway system there;

(b) if so, the main recommendations of the Delegation with particular reference to modernisation and electrification of Indian Railways; and

(c) the action taken thereon?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) A delegation of three Railway officials visited Japan in May, 1958 at the invitation of the Japanese National Railway with a view to promoting and developing close relations between the Indian Railways and the Japanese National Railway and also for discussions regarding modernising the Railways, particularly alternating current electrification.

(b) and (c). The delegation saw the working of the Railways generally and it is not the intention to have a detailed report. Appropriate action will be taken departmentally on the matters that came to their notice.

**Air Accidents**

115. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to lay on the Table a statement showing:

(a) details of air accidents which took place during 1957 and 1958 so far, year-wise, concerning the Air India International and the Indian Airlines Corporation, separately;

(b) the extent of loss sustained by the Air India International and the Indian Air Lines Corporation, separately, as a result of such accidents;

(c) the reasons for each accident; and

(d) the steps taken to check their recurrence?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) to (d). Statements A and B giving the requisite information in respect of (a), (c) and (d) and in respect of (b) respectively are laid on the Table of the House. [See Appendix I, annexure No. 56.]

#### Malaria Eradication Programme

116. { **Shri D. C. Sharma:**  
**Sardar Iqbal Singh:**

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 1136 on the 16th December, 1957 and state:

(a) whether it is a fact that the implementation of the three-year nation-wide malaria eradication programme has been delayed;

(b) if so, the reasons for the delay, (State-wise); and

(c) the further steps taken by the Government of India for the successful implementation of the programme?

**The Minister of Health (Shri Karmarkar):** (a) There was some delay in starting the programme in the following States:—

1. Bombay.
2. Madhya Pradesh.
3. Punjab.
4. Orissa.
5. Rajasthan.
6. Delhi.
7. Uttar Pradesh.
8. Jammu and Kashmir.
9. West Bengal.
10. Himachal Pradesh.
11. Andaman and Nicobar Islands.

The other States started the programme according to Schedule.

(b) The reasons for starting the programme late State-wise are given below:

(1) **Bombay**—Programme started from 23rd July. Delay in issuing the sanction was due to financial difficulties. This has since been overcome.

(2) **Madhya Pradesh**—All arrangements for starting the programme have been made. The delay in starting the programme is due to non-receipt of material and equipment. These are being supplied.

(3) **Punjab**—Programme started from 12th July. The delay was due to initial administrative difficulties.

(4) **Orissa**—Programme started on 22nd May, 1958. The delay was due to initial administrative difficulties.

(5) **Rajasthan**—Programme started from 10th July. The delay is due to non-receipt of material and equipment which are being supplied now.

(6) **Delhi**—Programme started from July. As the question of transferring the Antimalaria Organisation to the Delhi Municipal Corporation was under consideration, the programme could not be sanctioned earlier.

(7) **Uttar Pradesh**—Programme started from 1st June. The reasons delay have not been communicated by the State Government.

(8) **Jammu and Kashmir**—Programme started from 10th May. The reasons for delay have not been communicated by the State Government.

(9) **West Bengal**—Programme started from 15th April. The reasons for delay have not been communicated by the State Government.

(10) **Himachal Pradesh**—Programme started with effect from 15th April. The State Government has stated that the delay has not hampered the progress of the Scheme.